

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAI KATHIRIA): (a) to (c) Yes, Sir.

The disinvestment in GAIL and in other companies has been carried out by Government having regard to the general recommendations of the Disinvestment Commission.

Revival Package for Sick PSUs

568. SHRI GURUDAS DASGUPTA:

SHRI J. CHITTRANJAN:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether there has been inordinate delay in finalising the revival package for some of the important sick Public Sector Undertakings such as IDPL, NJMC, NTC etc.;

(b) if so, what are the PSUs referred to BIFR and the decision on the BIFR on each of these undertakings; and

(c) the steps being taken to finalise the revival plans recommended by BIFR at the earliest?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAI KATHIRIA): (a) to (c) Government applies itself to formulating time bound revival packages for PSUs. The formulation of the revival packages for sick PSUs that are registered with BIFR, such as IDPL, NJMC sick subsidiaries of NTC etc., rests with BIFR and is subject procedures applicable under Sick Industrial Companies (Special Provisions) Act, 1995.

The broad status of sick PSUs referred to BIFR is given in the enclosed Statement.

Where revival plans have been approved by BIFR action is launched by the concerned Ministries for their implementation in association with the financing institutions, the staff and employees and other agencies involved.

Statement

*List of BIFR Reffered Central Govt. Enterprises with Status as on
30.06.99*

Sr. No.	Case No.	Name of the Company
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No Longer Sick

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| 1 | 517/92 | Biocco Lawrie Ltd. |
| 2 | 502/94 | Damodar Cement and Slag Ltd. (NR) |
| 3 | 537/92 | India Firebricks & Insulation Co. Ltd. (NR) |
| 4 | 502/93 | Mica Trading Corpn. of India Ltd. (NR) |
| 5 | 512/92 | Vignyan Industries Ltd. |

Revival Scheme Sanctioned

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| 6 | 533/92 | Bengal Chemicals & Pharmaceuticals Ltd. |
| 7 | 538/92 | Bengal Immunity Ltd. |
| 8 | 526/92 | Bharat Brakes & Valves Ltd. |
| 9 | 501/92 | Bharat Pumps & Compressors Ltd. |
| 10 | 525/92 | Bharat Refractories Ltd. |
| 11 | 528/92 | Braithwaite & Co. Ltd. |
| 12 | 508/94 | Burn Standard Company Ltd. |
| 13 | 511/92 | Heavy Engineering Corpn. Ltd. |
| 14 | 507/94 | Hindustan Fluorocarbons Limited |
| 15 | 509/93 | Instrumentation Ltd. |
| 16 | 502/95 | Jessop & Co. Ltd. |
| 17 | 521/92 | Projects & Development India Ltd. |
| 18 | 506/94 | R B L Ltd. |
| 19 | 509/92 | Richardson & Cruddas (1972) Ltd. |
| 20 | 504/92 | Scooters India Ltd. |
| 21 | 529/92 | Smith Stanistreet & Pharmaceuticals Ltd. |
| 22 | 504/94 | Southern Pesticides Corporation Ltd. |
| 23 | 507/92 | Triveni Structurals Ltd. |

Winding up Recommended

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| 24 | 520/92 | Bharat Process & Mechanical Engineers Ltd. |
| 25 | 518/92 | British India Corporation Ltd. |
| 26 | 527/92 | Cawnpore Textiles Ltd. |
| 27 | 519/92 | Elgin Mills company Ltd. |
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Sr. No.	Case No.	Name of the Company
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| 28 | 522/92 | Mandya National Paper Mills Ltd. |
| 29 | 513/92 | National Bicycle Corporation of India Ltd. |
| 30 | 506/92 | Tannery & Footwear Corpn. of India Ltd. |
| 31 | 524/92 | Weighbird (India) Ltd. |

Remanded by Court

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| 32 | 503/94 | Iisco Ujjain Pipe & Foundry Co. Ltd. (NR) |
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Winding up Notice Issued

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| 33 | 502/96 | Maharashtra Antibiotics & Pharmaceuticals Ltd. |
| 34 | 535/92 | NTC (Gujarat) Ltd. |
| 35 | 501/93 | NTC (Madhya Pradesh) Ltd. |
| 36 | 504/93 | NTC (Uttar Pradesh) Ltd. |
| 37 | 503/93 | NTC (West Bengal, Assam, Bihar & Orissa) Ltd. |
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NR— Not Running

Draft Scheme Circulated

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| 38 | 532/92 | Bharat Ophthalmic Glass Ltd. |
| 39 | 501/96 | Cement Corpn. of India Ltd. |
| 40 | 531/92 | National Instruments Ltd. |
| 41 | 503/97 | North Eastern Regional Agri. Marketing Corp. Ltd. |
| 42 | 534/92 | NTC (A. Pradesh, Karnataka, Kerala & Mahe) Ltd. |
| 43 | 501/94 | NTC (Delhi, Punjab & Rajasthan) Ltd. |
| 44 | 536/92 | NTC (Maharashtra North) Ltd. |
| 45 | 505/93 | NTC (South Maharashtra) Ltd. |
| 46 | 514/92 | Orissa Drugs & Chemicals Ltd. |
| 47 | 523/92 | Tyre Corporation of India Ltd. |

Under Enquiry

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| 48 | 505/92 | Bharat Gold Mines Ltd. |
| 49 | 502/97 | Bharat Immunological & Biologicals Corp. Ltd. |
| 50 | 501/99 | Birds, Jute & Exports Ltd. |
| 51 | 508/92 | Cycle Corporation of India Ltd. |
| 52 | 515/92 | Fertilizer Corpn. of India Ltd. |
| 53 | 501/97 | Hindustan Antibiotics Ltd. |
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Sr. No.	Case No.	Name of the Company
54	516/92	Hindustan Fertilizer Corpn. Ltd.
55	503/95	Hindustan Photo Films Manufacturing Corpn. Ltd.
56	502/99	Hindustan Vegetable Oils Corpn. Ltd.
57	505/94	Indian Iron & Steel Co. Ltd.
58	506/93	National Jute Manufactures Corporation Ltd.
59	502/98	Nepa Ltd.
60	504/98	Praga Tools Ltd.

Failed & Reopen

61 503/92 Indian Drugs & Pharmaceuticals Ltd.

Remanded by AAIFR

62 530/92 U.P. Drugs & Pharmaceuticals Ltd.

Stay Order by Court

63 510/92 Mining & Allied Machinery Corpn. Ltd.

Dismissed as non Maintainable

64 504/97 Manipur State Drugs & Pharmaceutical Ltd.

65 502/92 Nagaland Pulp & Paper Company Ltd.

Dropped Net Worth Become Positive

66 504/95 Bharat Coking Coal Ltd.

67 501/98 Eastern Coalfields Ltd.

Time given to Political Parties during election

569. SHRI VAYALAR RAVI: Will the Minister of INFORMATION and BROADCASTING be pleased to state the total time given to BJP and its allies in NDA and the Congress (I), CPM, CPI, RJD, Muslim League, Kerala Congress and AIADMK by AIR and Doordarshan during election especially in the months of August, September and October?